

Rep. by Act 52 of 1964, Sch. I (w.e.f. 29.12.64)

THE INDIAN POST OFFICE (AMENDMENT) ACT, 1960

No. 52 OF 1960

[23rd December, 1960]

An Act further to amend the Indian Post Office Act, 1898.

Enacted by Parliament in the Eleventh Year of the Republic of India as follows:—

1. (1) This Act may be called the Indian Post Office (Amendment) Act, 1960. Short title and commencement.

(2) It shall come into force on such date¹ as the Central Government may, by notification in the Official Gazette, appoint.

6 of 1898. 2. For the First Schedule to the Indian Post Office Act, 1898, the following Schedule shall be substituted, namely:— Substitution of a new Schedule for the First Schedule to Act 6 of 1898.

“THE FIRST SCHEDULE

INLAND POSTAGE RATES

(See section 7)

Letters

For a weight not exceeding fifteen grams 15 naye paise.

For every fifteen grams, or fraction thereof, exceeding fifteen grams 10 naye paise.

Letter-cards

For a letter-card 10 naye paise.

Post cards

Single 5 naye paise.

Reply 10 naye paise.

Book, Pattern and Sample Packets

For the first fifty grams or fraction thereof. 8 naye paise.

For every additional twenty-five grams, or fraction thereof, in excess of fifty grams 3 naye paise.

¹1-2-1961, vide S.O. 47, dated 2-1-1961. See Gazette of India, Pt. II, Sec. 3 (II), p. 130.

Registered Newspapers

For a weight not exceeding one hundred grams 2 naye paise.

For a weight exceeding one hundred grams and not exceeding two hundred grams 3 naye paise.

For every two hundred grams, or fraction thereof, exceeding two hundred grams 3 naye paise.

In the case of more than one copy of the same issue of a registered newspaper being carried in the same packet—

for a weight not exceeding one hundred grams 3 naye paise.

for every additional fifty grams, or fraction thereof, in excess of one hundred grams 2 naye paise.

Provided that such packet shall not be delivered at any addressee's residence but shall be given to a recognised agent at the Post Office.

Parcels

For a weight not exceeding four hundred grams..... 50 naye paise.

For every four hundred grams, or fraction thereof, exceeding four hundred grams 50 naye paise."